

ITEM NO.4 Court 5 (Video Conferencing) SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).310/1996

PRAKASH SINGH & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(Mr. Raju Ramachandran, Sr. Advocate(A.C), Ms. Archana Pathak Dave,  
Advocate (A.C)[ ONLY I.A.NO.90408/2021 AND I.A.NO.90411/2021 IN  
W.P.(C)NO.286/2013 IS LISTED AGAINST THIS ITEM ] )

WITH

W.P.(C) No. 286/2013 (PIL-W)  
(FOR impleading party ON IA 90408/2021  
FOR INTERVENTION/IMPLEADMENT ON IA 90408/2021  
FOR CLARIFICATION/DIRECTION ON IA 90411/2021  
IA No. 90411/2021 - CLARIFICATION/DIRECTION  
IA No. 90408/2021 - INTERVENTION/IMPLEADMENT)

Date : 03-09-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO  
HON'BLE MR. JUSTICE B.R. GAVAI  
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

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                                 Ms. Rekha Bakshi, Adv.  
                                 Mr. T.K. Nayak, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

I.A.NO.90408/2021 AND I.A.NO.90411/2021 IN W.P.(C) NO.286/2013

I.A.NO.90408/2021 - Application for impleadment  
is allowed.

I.A.No.90411 of 2021 - Application for  
directions - The relief sought in this application was  
already dealt with in I.A.No.125544 of 2018 in W.P  
(C)No.310 of 1996 filed by the applicant. Therefore,  
this application is dismissed.

List both the writ petitions on 20.10.2021.

(B.Parvathi)  
Court Master

(Anand Prakash)  
Court Master